

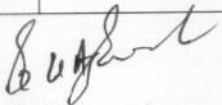
Form G

INVITATION FOR EXPRESSION OF INTEREST FOR

**SUNBEAM DEALERS PRIVATE LIMITED ENGAGED IN RETAIL
TRADING BUSINESS OF GARMENTS AT RANCHI, JHARKHAND**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	SUNBEAM DEALERS PRIVATE LIMITED CIN - U51311JH2013PTC001555
2	Address of the registered office	Shop No-206, 2 nd Floor, Samriddhi Square, Kishorganj, Ranchi, Jharkhand - 834001
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Sunbeam Dealers Private Limited, Shop No-206, 2 nd Floor, Samriddhi Square, Kishorganj, Ranchi, Jharkhand - 834001
5	Installed capacity of main products/ services	The Company was engaged primarily in the business of Retail Trading of Garments
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2016-17 Quantity- NA Value- Total Revenue- Rs. 40,63,90,865.64
7	Number of employees/ Workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years - Can be obtained by mailing at ibc.sunbeam@rediffmail.com ; b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/ U51311JH2013PTC001555
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at ibc.sunbeam@rediffmail.com
10	Last date for receipt of Expression of Interest	4 th August, 2026
11	Date of issue of Provisional List of Prospective Resolution Applicants	7 th August, 2026
12	Last date for submission of objections to Provisional List	12 th August, 2026
13	Date of issue of Final List of Prospective Resolution Applicants	14 th August, 2026
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	14 th August, 2026
15	Last date for submission of Resolution Plans	16 th September, 2026
16	Process email ID to submit EOI	ibc.sunbeam@rediffmail.com
17	Details of the corporate debtor's registration status as MSME	NA


Rajesh Kumar Agrawal
Resolution Professional of Sunbeam Dealers Private Limited
IBBI/IPA-001/IP-P01023/2017-2018/11722
AFA Valid till 31/12/2026
1, Ganesh Chandra Avenue, 3rd floor,
Room No 301, Kolkata- 700013

Date: 10.07.2026
Place: Kolkata